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**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**CORRIGENDUM**

**New Delhi, the 27<sup>th</sup> January, 2015**

No. L-1/12/2010-CERC: In the notification of the Central Electricity Regulatory Commission, No. L-1/12/2010-CERC, dated the 30<sup>th</sup> December, 2014 published in the Gazette of India, Extraordinary, Part-III, Section 4, S. No. 380 dated 31<sup>st</sup>, December, 2014:-

(1) at page 4, in line 30, after the word “applicable” the words “for the existing and future solar RECs” shall be inserted

**Shubha Sarma  
(Secretary)**